

Annexure-1

Name of the corporate debtor: Santosh Overseas Limited; Date of commencement of liquidation: 27-09-2019; List of stakeholders as on: 27.10.2019

List of secured financial creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest						% share in total amount of claims admitted
1	Bank of Baroda	5/10/2019	58,34,26,651	58,34,26,651	Secured	58,34,26,651	Yes	The Security is ranking Pari Passu with other lender under Consortium Primary Security First Pari-passu charge on all the current assets of the company, both present and future with margin of 25% on stock. Collateral Security a) First Pari-passu charge on Godown situated at Khasra no 116, 123 Village Neknampur b) Pledge of 30% shares of the company in favour of member banks c) Second Pari Passu charge on entire fixed assets of the company	8.63			-		
2	IDBI Bank Limited	23/10/2019	2,46,78,08,075	2,46,76,66,566	Secured	2,46,76,66,566	Yes	For Working Capital Loan (WCL) Primary Security covered by way of Hypothecation of current assets both present and Future on First Pari Passu basis with other Working capital Bankers under consortium. Collateral Security by way of Second Pari Passi Charge over entire fixed assets with other Working Capital bankers under Consortium and first pari passu charge on immovable property (Land located at Khasra no 123 and 116 at Neknampur, Sikandarabad) and on 30% shares holding pledged by Corporate Debtor's Promoters For Term Loan (TL)- Primary Security - First Charge on entire fixed assets of the Company Collateral Security by way of Second Charge over entire current assets and second charge on immovable property (Land located at Khasra no 123 and 116 at Neknampur, Sikandarabad and Second Pari Passu Charge on 30% shares holding pledged by Corporate Debtor's Promoters Besides, personal guaratnees and corporate Guarantee given for both WCL and TL facility	36.49			1,41,509		IDBI Bank is lead Bank under Consortium Finance
3	Punjab National Bank	16/10/2019	1,15,37,78,925	1,15,37,78,925	Secured	1,15,37,78,925	Yes	Pari-passu charge on land located at Khasra no 123 Neknampur, Sikandarabad and Pari Passu Charge on Land & Building located at Khasra no 116 Neknampur, Sikandarabad, Second pari-passu charge on all the movable and immovable fixed assets of the company, both present & future and Pari-passu charge on Pledge of 30% shareholding of the Company in the name of Corporate Debtor	17.06			-		
4	State bank of India	12/10/2019	79,61,95,635	79,61,95,635	Secured	79,61,95,635	Yes	Primary Charge by way of Hypothecation of Current assets both present and Future of the Coroprate Debtor on first pari passu charge with other working capital lenders under consordium agaisnt CC facility Also collateral security is provided by way of creating first pari passu charge over mortgaging of Industrial Land & Building located at Khata No 111, Gata No 123 and at Khata No 39, Gata no 116 of Corporate Debtor and first pari passu charge by way of pledge of 30% shares of the Company alongwith the personal guarantees and Corporate Guarantee Besides, personal as well as corporate guarantee is provided.	11.77			-		
5	Union Bank of India	19/10/2019	46,07,83,975	46,07,83,975	Secured	46,07,83,975	Yes	Pari-pasu charge on stock and book debts & Second Pari-pasu charge on movable and immovable fixed assets of the company, present and future.	7.83			-		

6	ICICI Bank	25/10/2019	53,27,82,113	53,27,82,113	Secured	53,27,82,113	Yes	(1) First Pari Passu Charge by way of Hypothecation over current assets of the Corporate Debtor both present and Future (2) Second Pari Passu Charge by way of Hypothecation over movable Fixed assets of the Corporate Debtor both present and Future (3) First Pari Passu Charge by way of Mortgage of land & building located at Khata no 111, Khet no 123 and land & building located at Khata no 39, Khasra no 116, Neknampur, Sikandarpur and Second Pari Passu Charge by way of Mortgage over other immovable property of the Corporate Debtor (4) First Pari Passu Charge Pledge over 30% shares of the Corporate Debtor Besides, personal Guarantee and Corporate Guarantee is also provided.	7.05						
7	Oriental Bank of Commerce	3/10/2019	75,51,53,047	75,51,53,047	Secured	75,51,53,047	Yes	<u>Primary Security for Packing Materials</u> 1)First pari passu charge on all the current assets of the company. Both present and future. Deposits of Confirmed order or LCs of Approved foreign banks <u>Primary Security for Cash Credit</u> 1)First pari passu charge on all the current assets of the company both present and future Collateral Security is also given for all the facilities by way mortgage over immovable properties of Corporate Debtor	11.17						
			6,74,99,28,421	6,74,97,86,912		6,74,97,86,912								1,41,509	